

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**CONTEMPT PETITION (C) NO. 180/00090/2019 IN
O.A. No. 926 OF 2017**

Dated, this the 5th day of November, 2020.

CORAM:

**HON'BLE Mr. P. MADHAVAN, JUDICIAL MEMBER
HON'BLE Mr. K.V. EAPEN, ADMINISTRATIVE MEMBER**

E.K. Balakrishnan,
Assistant Communication Officer (Rtd.),
ISPW Station, Thycaud (P.O), Thiruvananthapuram.
Residing at : Ellickathadathil House,
Mulakulam North (P.O).., Piravom (via),
Ernakulam District, Kerala – 686 664. - Petitioner/
Applicant in the O.A.

[By Advocate Mr. P. Santhosh Kumar]

Versus

Anand Swaroop, IPS.,
Director, Directorate of Co-ordination (Police Wireless),
Ministry of Home Affairs, Block No. 9,
C.G.O Complex, Lodhi Road,
New Delhi – 110 003. - Respondent/
Respondent in O.A

[By Advocate Mr. N. Anilkumar, SCGSC]

The Contempt Petition (Civil) having been heard on 05.11.2020,
the Tribunal on the same day delivered the following:

O R D E R

Per: Mr. P. Madhavan, Judicial Member

Learned counsel for the petitioner submits that the order has
been complied with and the Contempt Petition can be closed.

2. Hence, the Contempt Petition is closed. Notice stands
discharged. No order as to costs.

(Dated, 5th November, 2020.)

**(K.V. EAPEN)
ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)
JUDICIAL MEMBER**

Annexures of the Petitioner

Annexure P-1 : True copy of the Interim order dated 20.11.2017.

Annexure P-2 : True copy of the order dated 04.04.2018 in O.A No. 926/2017 of this Hon'ble Tribunal.

Annexure P-3 : True copy of the letter dated 24.04.2018 by the applicant to the respondent.

Annexure P-4 : True copy of the letter addressed to the respondent dated 20.06.2018.

Annexure P-5 : True copy of the letter dated 25.02.2019.

Annexure P-6 : True copy of the communication dated 15.03.2019.

Annexures of the respondents

Annexure R-1 : True copy of the order No. A.17011/13(B-150)/2018-Admn.-I dated 10.01.2020.

Annexure R-2 : True copy of the order No. A. 17011/13(B-150)/2018-Admn.-I dated 23.01.2020.
